

BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE

Original Application No.05 of 2025

The Grampanchayat Shedashi & Ors.

.... Applicant

Versus

M/S Kilitch Drugs India Ltd & Ors

....Respondents

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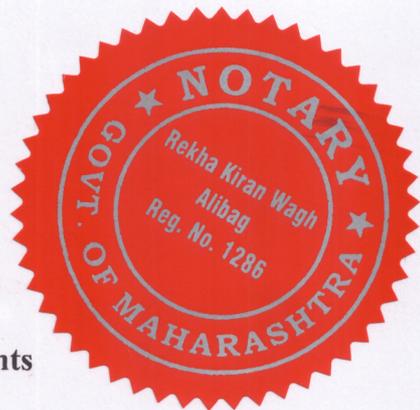
Pune: 03/06/2025



Advocate for Respondent No.9

अलिबाग येथील मा. नोटरी समोर

BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE  
ORIGINAL APPLICATION NO. 05/2025 (WZ)



THE GRAMPANCHAYAT SHEDASHI & ORS

..... Applicants

V/S

**1. Kilitch Drugs (india) Ltd**

Through its Managing Director  
Mr. Mira Bhavin Mehta  
Corporate office  
37, Ujagar industrial Estate,  
Waman Tukaram patil Marg, Deonar,  
Mumbai-400 088  
Email: info@kilitch.com

**2. The Circle Officer, Karmali,**

Mandal Adhikari Karyalay Karnarli,  
Tal. pen District, Raigad-402107  
Email ID: [tahasilpen@gmail.com](mailto:tahasilpen@gmail.com)

**3. The Tahasildar, pen**

Tahsil office, Coat Line, Near pen police Station,  
Tahsil-pen, Dist Raigad-402107  
Email ID: tahasilpen@gmail.com

**4. The Collector, Raigad**

Near Hirakot Lake, Tahasil Alibag  
District Raigad, Maharashtra-402201  
Email- collector, raigad@maharashtra.gov.in

**5. The Assistant Engineer**

Grade-I, Hetvane Canal, Sub Division 1,



Umbarde-pen,Dist,Raigad  
Email-aeIhp1@gmail.com

**6.The Executive Engineer,**

Irrigation Department,  
Raigad Division,Kolad  
Tal.Roha, Raigad-402304  
Email ID: eerid24@gmail.com

**7.The Executive Engineer(Construction)**

Raigad Zilla parishad  
Ground Floor,Zilla Parished office  
Alibag,Raigad,Maharashtra-402201.  
Email ID:eewdzpraigad@gmail.com

**8.The Assistant Director,**

Town & Country planning Department,  
Raigad,Alibaug  
Old Municipal Administrative Building  
Lele Chowk Alibaug,Raigad,Maharashtra-402201,  
Email ID:adtp.alibaug@maharashtra.gov.in

**9.Deputy Conservator of Forests,Alibaug**

Near Hira Kot Lake,Tahasil Alibaug,  
Dist,Raigad,Maharashtra-402201  
Email ID:dycfalibaug@mahaforest.gov.in

**10.The Environment Department,**

Govt.of Maharashtra,  
Through its Secretary,  
Mantralaya,Mumbai-400032  
Email ID:psec.env@maharashtra.gov.in

..... Respondents

**AFFIDAVIT- IN-REPLY**  
**ON BEHALF OF THE RESPONDENTS NO. 9**

I, Bhausaheb Ratan Jaware, Age 37 years, Assistant Conservator of Forests (FLCS & CAMPA) Alibag, Forests Division- Alibag, Dist. Raigad. Do hereby solemnly affirm on behalf of respondents No. 9 as under

1) I say that, I have perused a copy of the Application as well as other records relevant to the Present O.A. which are available with the Alibag Forest Division case. I crave leave of this Hon'ble Tribunal to file an additional affidavit, if necessary. I say that, I have been authorized to file this affidavit on behalf of the Respondents No 9.

2) With reference to subject matter of this O.A. the following facts are submitted:

The applicant has perused the issues in the application submitted before this Hon'ble Court, out of which paragraph No. 33 is related only to the respondent No. 9 i.e. the Forest Department. Therefore, without submitting any statement of this department regarding the other issues in the application, the following statement is being submitted only regarding Para No. 33.

The respondent No. 9 has not submitted any false or incorrect statement or report to the District Collector as mentioned in his application, and the department has not submitted any false or incorrect statement or report to the District Collector.



The report has been submitted as per the facts of the case. When perusing the report dated 07/06/2024 from the Range Forest Officer, Pen, involved in the case, it is stated that permission was given to only 60 trees, and the same number of trees have been cut. The applicant has stated that the Range Forest Officer has submitted a report regarding the cutting of 360 trees in the said issue. The copy of the report of Range Forest Officer, Pen is submitted as Annexure-1.

Therefore, it is submitted that, the applicant is misleading to this Hon'ble Tribunal. Therefore, it is appropriate to reject the said application.

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## VERIFICATION

I, Shri.Bhausahab Ratan Jaware, age 37 years, working as Assitant Conservator of Forest (FLCS & Campa), Alibaug Forest Division,Alibaug hereby solemnly affirm on behalf of the State of Maharashtra Forest Department do hereby solemnly declares that what is stated in aforesaid paragraphs is true and correct to my knowledge and I believe the same to be true and correct.

Solemnly declared at Alibaug

This 29<sup>th</sup> day of May 2025

*Bhausahab R. Jaware*

Bhausahab R.Jaware,

Respondent No 9,

Alibaug Forest Division

Settled by,



**BEFORE ME**  
*Rekha K. Wagh*  
**REKHA K. WAGH**  
**NOTARY GOVT. OF**  
**MAHARASHTRA**  
**ALIBAG, DIST. RAIGAD**  
**NOTED & REGISTERED**  
**AT SR. No. 4249 OF 20**  
**Expiry Date 27/05/2029** *25*

**02 JUN 2025**



English translation of original Marathi Document

**Government of Maharashtra**  
**Forest Department**  
**Office of the Forest Range Officer Pen**  
A/p-Tahsil compound, ta-Pen Dist-Raigad Pin-402107

Tel.No.02143-299221

Email Id: rfopenpro@rediffmail.com

Out no.: A/Land/167/2024-2025

Date:07/06/2024

To,  
The Deputy Conservator of Forests,  
Alibaug

**Subject** – Regarding sitting on a hunger strike until death outside the District Collector's Office from Dated. 07/06/2024

**Reference -**

- 1) Application dated 21/12/2022 from Shri. Mukund Prataprai Mehta Po- Arav § Maldey Tal. Pen, District-Raigad
- 2) Letter from this office No.B/Land/436/2022 dated 23/12/2022
- 3) Forester Gagode's letter NoB./Maliki/162/2022-23 dated 26/12/2023
- 4) Letter From this office.No.B/Land/440/2022 dated 27/12/2022

In the above mentioned case, under reference number 1, an application was received in this office by Director Mukund Prataprao Mehta, on behalf of Kilitch Drugs (India) Ltd., for permission to cut a total of 60 trees, namely, Grafted Mango-29, Cashew-23, Coconut-5, Savar-3, in Survey No. 24, Hissa No.

15,16,22,25,25,27,28,29,30,37,38,39,40,41,42. In accordance with the said application, reference no. 2, Forester Gagode was informed about going to the site and inspect the fact on the land. Accordingly, Forester Gagode and the round staff went to the site and inspected the facts and survey No. 24/15, 24/16, 24/22, 24/25, 24/27, 24/28, 24/29, 24/30, 24/37, 24/38, 24/39, 24/40, 24/41, 24/42 were checked, then a total of 60 trees were seen on the site, namely, Grafted Mango-29, Cashew-23, Coconut-5, Savar-3. In this regard, a report and a panchnama have been submitted under reference no. 3.

Accordingly, under reference no. 4, since These are trees that are non Schedule tree and exempt from restrictions, permission has been given to cut trees through this office as per the certificate as per section 25 (2) of the Maharashtra Land Revenue Act, 1966.

- Enclosure - 1. Application of the applicant  
2. Report and Panchnama from Forester Gagode.

  
(Kuldeep Bha. Patkar)  
Forest Range Officer Pen (Protection)

BEFORE THE NATIONAL GREEN  
TRIBUNAL, WESTERN ZONE, PUNE

Original Application No.05 of 2025 (WZ)

In the matter of :

The Grampanchayat Shedashi Ors.  
...Applicant

Versus

Kilitch Drugs (India) Ltd. & Ors. Respondents

**Reply Affidavit of Respondent No.9**

DATED 3rd June ,2025

D.M.GUPTE

ADVOCATE FOR RESPONDENT NO.9

3,LAXMAN APARTMENT

25/26, OLD TOPKHAHANA,

S'NAGAR, PUNE – 411 005

MOBILE : 9422317884

email: advgupte@gmail.com